

High Court of Orissa Arbitration Centre, Cuttack

(Report as on 25.03.2025)

The High Court of Orissa Arbitration Centre (OAC) was inaugurated on 18.10.2014 by Hon'ble Shri Justice Dipak Misra, Judge, Supreme Court of India in august presence of Hon'ble Shri Justice Amitava Roy, Chief Justice, Orissa High Court and other Hon'ble Judges of Orissa High Court. Other Dignitaries including the learned Senior Advocates and learned Members of the High Court Bar Association also graced the said occasion. On the same day, a set of Rules framed by the Orissa High Court compiled in the shape of a Hand Book titled as The Arbitration Hand Books was also released by His Lordship Hon'ble Shri Justice Dipak Misra, Judge, Supreme Court of India. To mark the inauguration of the Arbitration Centre, a meeting was also held in the Conference Hall of the Orissa High Court on the same date. Hon'ble Shri Justice Dipak Misra, Judge, Supreme Court of India, Hon'ble Shri Justice Amitava Roy, Chief Justice, Orissa High Court, and Hon'ble Shri Justice P.K. Mohanty, Judge, Orissa High Court, addressed the gathering on the relevance of institutionalizing Arbitration and establishment of the High Court of Orissa Arbitration Centre catering to the needs of the litigating parties, especially those who are involved in commercial disputes.

1. Arbitration Committee

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|---|---------------------|
| Hon'ble Shri Justice B.P. Routray | Chairperson |
| Hon'ble Shri Justice Sashikanta Mishra | Member |
| Hon'ble Shri Justice B.P. Satapathy | Member |
| Advocate General, Odisha | Member |
| Deputy Solicitor General of India (Attached to the High Court of Orissa) | Member |
| President, Orissa High Court Bar Association | Member |
| Coordinator | Member (ex-officio) |

2. Advisory Council

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| Shri Ramakanta Mohanty Senior Advocate | Chief Counsel as to head the Advisory Council |
| Shri S.S. Rao Senior Advocate | General Counsel |
| Shri Gautam Misra Senior Advocate | General Counsel |
| Shri Debendra Kumar Dwivedi Advocate | Full time General Counsel |
| Shri Suvashish Pattanaik Advocate | Counsel of the Centre |
| Shri Saswat Kumar Acharya Advocate | Counsel of the Centre |

3. Year wise particulars of Arbitration Proceedings as on 25.03.2025

| Sl. No. | Year | Pendency of Arbitration Proceedings at the beginning of the year | Number of Arbitration Proceedings instituted during the year | Total number of Cases during the year | Total number of Cases Dropped during the year | Award made during the year (Disposed of/Terminated) | Total number of Cases Pending at the end of the year |
|--------------|------|--|--|---------------------------------------|---|---|--|
| 1. | 2014 | Nil | 13 | 13 | 1 | Nil | 12 |
| 2. | 2015 | 12 | 28 | 40 | 4 | 02 | 34 |
| 3. | 2016 | 34 | 57 | 91 | 6 | 18 | 67 |
| 4. | 2017 | 67 | 12 | 79 | Nil | 42 | 37 |
| 5. | 2018 | 37 | 20 | 57 | 1 | 21 | 35 |
| 6. | 2019 | 35 | 82 | 117 | 2 | 24 | 91 |
| 7. | 2020 | 91 | 19 | 110 | 3 | 13 | 94 |
| 8. | 2021 | 94 | 98 | 192 | 7 | 39 | 146 |
| 9. | 2022 | 146 | 76 | 222 | 1 | 50 | 171 |
| 10. | 2023 | 171 | 31 | 202 | Nil | 75 | 127 |
| 11. | 2024 | 127 | 58 | 185 | Nil | 40 | 145 |
| 12. | 2025 | 145 | 15 | 160 | Nil | 11 | 149 |
| Total | | | 510 | - | 25 | 336 | 149 |

4. Particulars of Arbitration Proceedings as on 25.03.2025

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| 1. | Total nos. of Arbitration Proceedings registered | 510 |
| 2. | Total nos. of Arbitration Proceedings disposed of | 336 |
| 3. | Total nos. of Arbitration Proceedings dropped/terminated | 25 |
| 4. | Total nos. of Arbitration Proceedings pending | 149 |